

(a) the particulars of the big business houses and multinational companies which are trading in fisheries;

(b) the number of ships owned by each;

(c) the value of fish and fish products exported by each of them annually;

(d) whether the small fishermen are being affected by their operations;

(e) if so, the steps taken to safeguard the interests of small fishermen;

(f) whether it is a fact that there is a great demand for Indian fish in foreign countries; and

(g) if so, the steps taken to boost the fish exports?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) to (c) Information is being collected

(d) and (e) Fishing zones have been demarcated for traditional crafts, mechanised fishing boats and deep sea fishing vessels by all State Governments and Union Territories in the mainland except Gujarat and West Bengal States, and the Union Territory of Pondicherry either by suitable legislation or by issuing executive orders. As per this operation of deep sea fishing trawlers is prohibited in the fishing zones demarcated for traditional and mechanised sector.

(f) Yes, Sir.

(g) Steps taken to boost export of fish include promotion of prawn farming for augmenting production of cultured prawn, encouragement of production of value added items like, Individual Quick Frozen Products, setting up of prawn batcheries and measures for exploitation of deep sea fishery resources.

Allotment of Government accommodation on out of turn basis

3797. DR A. K. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of employees working in the Directorate of Estates who have been allotted residential accommodation out of turn during the last three years, year-wise;

(b) the grounds on which out of turn allotment was made; and

(c) the period of service rendered by such officers in Government of India?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a)

Year	1984	1985	1986
Numbers	19	15	22

(b) These allotments have been made on compassionate, medical, death, retirement and other grounds connected with nature of duties and with approval of the competent authority.

(c) The period of service ranges from 1 to 22 years.

Exploitation of granite potential in Karnataka

3798 SHRI V. KRISHNA RAO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Karnataka is one of the richest granite bearing areas of the country and in the world;

(b) if so, the details thereof;

(c) the total area exploited and the steps proposed to exploit more areas for mining of granite in Karnataka;

(d) the steps proposed for modernisation of technology for mining of granite in Karnataka; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA):

(a) to (e) The information is being collected and shall be laid on the Table of the House.

**News bulletins on violent incidents in Goa**

3799. SHRI SHANTARAM NAIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the date and time of the news bulletins through which A.I.R. and Doordarshan conveyed the news of violent incidents that took place in Goa in December last, for the first time ;

(b) the date and time of the news bulletins through which the A.I.R. and Doordarshan conveyed to the people for the first time that the situation in Goa had become normal;

(c) whether it has come to the notice of A.I.R./Doordarshan that their initial News Bulletins which spoke of normal situation having been restored in Goa, not only conveyed a wrong news, but also misled several tourists, both internal and international, on their way to Goa; and

(e) whether it is proposed to evolve any check and counter check method with respect to the news gathering machinery of A.I.R./Doordarshan ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA):

(a) A.I.R. conveyed the news of violent incidents in Goa for the first time on 20th December, 1986 in its English News Bulletin at 1400 hrs. and by Doordarshan both in its Hindi and English National bulletins on 20th December, 1986;

(b) A.I.R. in its News Bulletin put in Hindi at 800 hrs. on 27 December,

1986, for the first time reported normalcy in Goa and Doordarshan carried the news in news in both its Hindi and English national bulletins on 27th December, 1986;

(c) No, Sir.

(d) Everyday hundreds of news items are created by both the National News Agencies viz. UNI and PTI. It would not be possible to check and verify each and every item before it is put out by AIR/Doordarshan.

**Geological Survey in Prakasam District**

3800. SHRI C. SAMBU : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Geological Survey of India has completed its survey of Prakasam district, Andhra Pradesh;

(b) whether National Mineral Development Corporation of India has also undertaken a survey of mineral resources in Prakasam district of Andhra Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA) (a) No, Sir. Geological Survey is a continuing process and GSI is continuing systematic geological mapping of the Quaternary formations in Prakasam district, Andhra Pradesh. Till now, G.S.I. has already covered the entire hard rock area in the district.

(b) and (c) Yes, Sir. Detailed exploration carried out by N.M.D.C. established a total reserve of 81 million tonnes of low grade magnetite iron ore, in Marlapadu-Konijedu block (66 m. tonnes) near Ongole town and Annegi-Burepalli-Tammavaram block (15 m. tonnes). The deposit is not found to be techno-economically viable at present.